## Annexure -4

Name of Corporate Debtor: SREE BHADRA PARKS AND RESORTS LTD Date of commencemnt of liquidation: 10.02.2022 List of Stakeholders updated [w.r.t. Reg 12(2)(c) of IBBI (Liquidation Process) Regulations 2016 ]

List of Operational Creditors (Employees) -Subject to approval of SCC & AA

S1. No	of author	Name of employee	Details of claim received		Details of claim admitted				Amount of continge		Amount of claim rejected	of claim under	, if any
	ised repres entativ e, if any		Date of receipt	Amount claimed	amount of claim	- , , ,		% share in total amount of claims admitted	nt claim	dues, that may be set off		verificati on	
			Гесегрі	Claimed	aumitteu		Employe	admitted					Refer
-	NA	Abdun Naseer S	13-03-2022	1,35,000	-		e Dues	0.00%	NA	NA	1,35,000	-	Note
2	NA NA	Ajitha P L	12-03-2022	8,29,663	1,52,781	3,89,783	-Do-	0.02%	NA	NA	6,76,882	-	-Do-
3	NA NA	Ashok G	13-03-2022	11,50,143	2,17,574	4,57,177	-Do-	0.03%	NA	NA	9,32,569	-	-Do-
4	NA	Muthulekshmi C	12-03-2022	3,20,880	72,353	1,42,126	-Do-	0.01%	NA	NA	2,48,527	-	-Do-
į	NA	Santhosh Kumar MA	12-03-2022	7,47,893	64,248	2,77,404	-Do-	0.01%	NA	NA	6,83,645	-	-Do-
(	NA	Sree Narayana Sharma	13-03-2022	8,13,600	-	3,60,000	-Do-	0.00%	NA	NA	8,13,600	-	-Do-
	7 NA	Venugopal T M	23-03-2022	16,23,981	2,13,068	6,81,301	-Do-	0.03%	NA	NA	14,10,913	-	-Do-
TOTAL 56,21,160					7,20,024	23,82,791		0.11%			49,01,136	-	

*Note:* 1.The claims are only provisionally accepted provided due to want of relevant documents such as proof of claim, documents which adequately establish the dues including proof of employment, appointment letter, evidence of notice demanding payment of unpaid dues.

2. The reason for admission / rejection was sent seperately and no response received yet. Therefore the claim admitted under CIRP for the period of 24 months from the date of commencement of CIRP is admitted here which is as per the books of accounts and other available records with RP/liquidator